

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Original Application No. 126 of 2023 (SZ)**

**In the matter of:**

K. Saravanan,

Chennai and Anr

...Applicant(s)

Versus

The Tamil Nadu Coastal Zone Management Authority,

Chennai and others

...Respondent(s)

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Through

Dr. D. Shanmuganathan

Standing Counsel for TN

National Green Tribunal

Southern Zone

**BEFORE THE NATIONAL GREEN TRIBUNAL****SOUTHERN ZONE, CHENNAI****Original Application No. 126 of 2023 (SZ)****In the matter of:**

1. K. Saravanan,  
No. 30, UrurKuppam,  
Besant Nagar,  
Chennai – 600 090
2. M. Yuvadeepan  
B2, Ramaniyam Marvel,  
Seshadripuram,  
1<sup>st</sup> Main Road,  
Velachery,  
Chennai – 600 042

...Applicant(s)

**Versus**

1. The Tamil Nadu Coastal Zone Management Authority,  
No. 1, Jeenis Road,  
Panagal Building,  
Ground Floor, Saidapet,  
Chennai – 600 015
2. The Tamil Nadu State Highways Department,  
CKICP Complex, HRS Campus,  
No. 76, Sardar Patel Road,  
Guindy, Chennai – 600 015.
3. KNR Constructions Limited,  
SF No. 162/3A1, Kalanapuram Village,  
Chetpet Taluk,  
Thiruvannamalai – 606 601

...Respondent(s)

REPORT FILED BY THE 2<sup>nd</sup> RESPONDENT

1. I, Lakshminathan, S/o Kasinathan, aged about 56 years, discharging duties as the Divisional Engineer (H), Chennai – Kanyakumari Industrial Corridor Project, Vandavasi do hereby solemnly affirm and sincerely state as follows: -
2. I am the 2<sup>nd</sup> Respondent herein, and as such I am well acquainted with the facts and circumstances of the case from the available records. I am filing this report on behalf of the 2<sup>nd</sup> Respondents, and I deny all the averments contained in the grounds of appeal excepting those that are specifically admitted herein and the Appellant input to strict proof for the same.
3. The Applicants states that, they notice the work in progress on 27.08.2023 at the project site, and seeking for an injunction and other consequential relief such as demolishing and removal of existing embankment and restore to its original state.
4. I respectfully submit that, the road project of Cheyyur - Vandhavasi - Polur road (SH115) from Km 1/620 to Km 42/660 km..., including ECR link (ODR) Cheyyur - Panaiyur road from Km 0.000 to 4/720 to two lane with paved shoulder and ...” was commenced on 29.01.2021.
5. It is also submitted that, the above project is an upgrading and widening of an existing road, and is not a new project.
6. It is submitted that, it is seen for the measurement sheet, the ECR link crosses Odiyur Lake under CRZ which considered as Hot Spot. However, CRZ Clearance is not required for ECR link since there is no improvement of project road in the back water stretch.
7. It is submitted that, the funding for the said project was sanctioned by the Asian Development Bank (ADB), and while the project was proposed to the said bank, for funding, the clauses did not include the CRZ Clearance for the project. So, presuming that the all papers were given correctly, after the sanction the said project was began for its construction.
8. It is submitted that, the applicant has prayed the Hon’ble Tribunal to direct the respondents, to construct a bridge on Odiyur lagoon to ensure tidal exchange and free flow of water with the strict compliance of CRZ Notification, 2011.

9. It is submitted that, The Cheyyur – Panayur road is being maintained by Construction & Maintenance wing. This project work was taken up from Construction & Maintenance wing on scheme basis and doing the work by Chennai Kanniyakumari Industrial Corridor Project Wing, on completion of this project the road will be handed over to Construction & Maintenance wing for further maintenance. Hence, the requisition may be addressed to the road Construction & Maintenance wing for the proposed construction of bridges in Odiyur Lagoon area.

It is therefore prayed that this Hon'ble Tribunal may be pleased to accept the report on file and pass such further other orders which it deems fit to the case and thus render justice.

Date: 06.10.2023

Signature   
Divisional Engineer (H)  
With Seal: CKICP, Vandavasi.

#### Verification

I, Lakshminathan, S/o Kasinathan, aged 56 years, Divisional Engineer (H) Chennai Kanniya Kumari Industrial Corridor Project, Vandavasi, solemnly affirm that the contents of this Report are true to the best of my knowledge based on the records and I have not suppressed any facts.

Date: 06.10.2023

Signature   
Divisional Engineer (H)  
With Seal: CKICP, Vandavasi.